

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF MARCH, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.03.2018

ORIGINAL SIDE

| <i>Description of Cases</i> | <i>Total Pending at the beginning of the month</i> | <i>Total Institution during the month</i> | <i>Total Disposal during the month</i> | <i>Total Pending as on 31.03.2018</i> |
|-----------------------------|--|---|--|---------------------------------------|
| CIVIL | 18779 | 204 | 2 | 18981 |
| CRIMINAL | 0 | 0 | 0 | 0 |
| TOTAL | 18779 | 204 | 2 | 18981 |